

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.06.2020 (FRIDAY)

COURT – IV

10:25 AM

In the Court of Hon'ble Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 320 of 2019	K K Capital Services Ltd. Vs. Sristi Hospitality Pvt. Ltd.	Gautam Singh	Piyush Bhardwaj
2.	Comp. App. (AT) (Ins) No. 1233 of 2019	Excel Infra Logistics Pvt. Ltd. Vs. Karnani Solvex Pvt. Ltd.	Pradhuman Gohil	Prince Mohan Sinha
3.	Comp. App (AT) No. 238 of 2019	Quinn Logistics India Pvt. Ltd. & Ors. Vs. The Registrar of Companies, Hyderabad	Swapnil Gupta	Amit Acharya- R1,R2

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

-sd/-

Registrar